

(Paragraph B)

Notification of the Bandhogarh National Park

No. 2277/X/88

Bhopal, dated the 23.3.1988.

In exercise of the powers conferred under section 3(2) and as provided under section 3(3) of the Madhya Pradesh National Parks Act 1955 (No. VII of 1955), the following is added to the existing schedule of the Madhya Pradesh National Parks Act, 1955 (No. VII of 1955).:-

BANDHOGARH NATIONAL PARK

- Area 105.00 Sq. Kilometers

(40.54 Sq. Miles).

North:- Reserve Forest Demarcation line from pillar No. 290 to pillar No. 405 of Tala Reserve Forest Block of Umaria Forest Division.

East:- Reserve Forest Demarcation line from pillar No. 405 to pillar No. 498 and pillar No. 1 to pillar No. 55 of Tala Reserve Forest Block of Umaria Forest Division.

South:- Reserve Forest Demarcation line from pillar No. 55 to pillar No. 80 of Tala Reserve Forest Block of Umaria Forest Division.

West:- Artificially cut line along foot-path between Reserve Forest pillar No. 80 and pillar No. 192 and then Reserve Forest demarcation line from pillar No. 192 to pillar No. 290 of Tala Reserve Forest Block of Umaria Forest Division."

By order and in the name of the
Governor of Madhya Pradesh.

(Ram Bihari Lal)

SECRETARY

Government of Madhya Pradesh,
Department, Bhopal.

.....

अनुभाग अधिकारी
मध्यप्रदेश शासन
वन विभाग (कक्ष-2)
वल्लभ भवन, भोपाल